

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,**

**SOUTHERN ZONE, CHENNAI**

**O.A. NO. 236 of 2024 (SZ)**

**BETWEEN:**

Suo moto proceedings initiated  
Based on news item titled "Over  
2000 citizens oppose felling of  
33000 trees for Bengaluru Suburban  
Railway Project Report" appearing  
in the Hindustan Times  
dated 11.06.2024

**PETITIONER**

**AND:**

Bruhat Bengaluru Mahanagara Palike  
And others

**RESPONDENTS**

**INDEX OF VOLUME 8**

<b><u>SL.NO</u></b>	<b><u>PARTICULARS</u></b>	<b><u>PAGE NO</u></b>
Volume 8		
1.	Annexure R-14: Copies of reply letters issued by BIAL, NHAI, BBMP/ Lake Authorities	1740A-1740D
2.	Annexure R-15: Copy of minutes of meeting	1741-1752F
3.	Memo for proof of service	1782

CHENNAI

DATE: 25/10/24



ADVOCATE FOR RESPONDENT NO.2

**BRUHAT BENGALURU MAHANAGARA PALIKE**

No.: Kaa/A/ (Mahadevapura - Tanks)/ PR/ 186/2024-25    Date: 24/06/2024

To,

Pravindra Kumar

General Manager/ C4, Civil

Rail Infrastructure Development Company (Karnataka) Limited

Samparka Soudha, 1st Floor, Opp: Orion Mall

Dr. Rajkumar Road, Rajajinagara 1st Block, Bengaluru - 560 010.

Sir,

Sub: Request seeking permission for transplantation of trees in tank premises - Reg.

Ref: 1. Your office Letter No.: K-RIDE/ BSRP/ Tree Auction/ Corr-4/ 24, dt: 25.04.2024

2. Your office letter No.: K-RIDE/ BSRP/ Tree Auction/ Corr-4/ 26, dt: 20.05.2024

3. Managing Director, K-RIDE letter No.: K-RIDE/ Civil/ ESIA/ 2024-25/ 65, dt: 21.06.2024

In connection with the above subject and reference letters, you have sought permission to transplant the trees to be removed under the Bangalore Suburban Railway Project (BSRP) in the lakes under the jurisdiction of Bruhat Bengaluru Mahanagara Palike.

Accordingly, the consultants and the staff of your department have conducted a site inspection of 7 lakes in Mahadevapura zone, out of which there is space for transplantation of only about 50 trees in Kalkere Lake and 100 trees in Rampur Lake.

In this context, permission has been granted to transplant 50 trees in Kalkere Lake and 100 trees in Rampur Lake subject to the following conditions.

Conditions :-

1. Entry into the water retention area and main area of the lake is prohibited. 2. Necessary permissions should be obtained from all the concerned departments before transplantation.
3. Transplantation of trees should be done only in the areas marked on the site during the inspection.
4. Declaration of the trees planted by the department itself.
5. This office is not responsible in any way if the transplanted trees dry up and it is their responsibility to remove/re-transplant such dried up trees.

6. During transplantation, they should take steps to avoid any damage to the lake property (curb, walkway, wire fence, benches, pipeline etc.), and if any damage is done, they should repair it at their own expense.
7. Transplantation should be done without causing any inconvenience to the public or the staff working in the lakes. In this case, they will be directly responsible.
8. During transplantation, help keep the lake environment clean by not throwing any kind of plastic, garbage, or other solid waste into the lake.

Executive Engineer  
Mahadevapura - Tanks, BBP

Copy to:

1. Special Commissioner (FE&CC) submitted for perusal
2. Chief Engineer, Tanks, submitted for information

**BRUHAT BENGALURU MAHANAGARA PALIKE**

Office of the Executive Engineer (Yelahanka-Tanks), No. 306, 3rd Floor, Annexe  
Building-03, N.R Square, Bengaluru - 02

No.: EE/ (Yelahanka-Tanks)/ PR/ 174/ 2024-25

Date: 08.07.2024

To,

Pravindra Kumar

General Manager/C4, Civil

Rail Infrastructure Development Company (Karnataka)/ Ltd.

Samparka Soudha, 1st Floor, Opp Orion Mall

Dr. Rajkumar Road, Rajajinagara, 1st Block, Bengaluru - 560 010.

Sir,

Sub: Granting permission for transplantation of trees in lake premises  
- Reg.

Ref: 1. Your office letter NO.: K-RIDE/ BSRP/ Tree Auction/ Corr-4/  
24, dt: 25.04.2024

2. Your office letter No.: K-RIDE/ Tree Auction/ Corr-4/ 26, dt:  
20.05.2024

3. Managing Director, K-RIDE letter No: K-RIDE/ Civil/  
ESIA/2024-25/65, DT: 21.06.2024.

With respect to the subject and reference cited above, you have requested permission for Transplantation of trees in the premises of the lakes that come under the Bruhat Bengaluru Mahanagara Palike jurisdiction, under the Bengaluru Suburban Railway Project (BSRP) limits, as mentioned in the letter at Ref. No. (1) above.

Accordingly, the details of the 9 tanks in Yelahanka jurisdiction are as follows:

Sl. NO.	Name of the Lakes	No. of trees
1.	Singapura lake	75 trees
2.	Vaderahalli lake	50 trees
3.	Venkateshapura lake	25 trees
4.	Amruthahalli lake	25 trees
5.	Ramagondanahalli lake	50 trees
6.	Avalahalli lake	30 trees
7,	Veerasagara lake	30 trees
8.	Medi Agrahara lake	50 trees
9.	Harohalli lake	20 trees

Permission is granted bound to the following conditions for transplantation of trees in the tank premises.

**Conditions**

1. Transplantation is prohibited in the water retention area and main bund area of the lake.
2. Regular maintenance of the trees planted by the department.
3. This office is not responsible in any way if the transplanted trees dry up and it is their responsibility to remove/re-transplant such dried up trees.
4. During transplantation, they will take steps to avoid any damage to the lake property, however, if any damage occurs, they will repair it at their own expense.
5. Transplantation should be carried out without causing any inconvenience to the public or the staff working in the lakes. In this case, you will be directly responsible for any disaster.
6. During transplantation, they will help keep the lake environment clean by not throwing any kind of plastic, garbage, or other solid waste into the lake.

Executive Engineer  
Yelahanka-Lakes, BBMP

Copy to:

1. Special Commissioner, (FECC) for perusal
2. Chief Engineer, Lakes, for information
3. Assistant Executive Engineer (Lakes-Yelahanka) for further action
4. Office copy

**ದಿನಾಂಕ: 05/09/2024ರಂದು ಬೆಂಗಳೂರು ಮೆಟ್ರೋ ರೈಲ್ ಹಾಗೂ  
K-RIDE ಯೋಜನೆಗಳಿಗೆ ಮರಗಳು ಕಟಾವಣೆ ಬದಲಾಗಿ ಗಿಡಗಳು  
ಬೆಳೆಸುವ ವಿಷಯದ ಬಗ್ಗೆ ನಡೆದ ಸಭೆಯ ನಡವಳಿಗಳು**

ಸಭೆಯಲ್ಲಿ ಉಪಸ್ಥಿತರಿದ್ದ ಅಧಿಕಾರಿಗಳ ವಿವರ ಅನುಬಂಧದಲ್ಲಿ ಲಗತ್ತಿಸಿದೆ.

- 1) ಸರ್ಕಾರದ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿ (ಅರಣ್ಯ)ರವರು MD-BMRCL, CEO K-RIDE ಮತ್ತು ಅಪರ ಪ್ರಧಾನ ಮುಖ್ಯ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಗಳು (ಕಾರ್ಯಯೋಜನೆ ಮತ್ತು ICT) ಹಾಗೂ ಉಪ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಗಳು, ಬೆಂಗಳೂರು ನಗರ ಮತ್ತು ಎಲ್ಲಾ ಅಧಿಕಾರಿಗಳನ್ನು ಸ್ವಾಗತಿಸಿ BMRCL ಹಾಗೂ K-RIDE ಯೋಜನೆಗಳಲ್ಲಿ ಗಿಡ ಬೆಳೆಸುವ ಅವಶ್ಯಕತೆ ಬಗ್ಗೆ ವಿವರಣೆ ಕೊರಿದರು.
- 2) MD-BMRCLರವರು ಅವರ ಯೋಜನೆಗಳಿಗೆ ಪ್ರಸಕ್ತ ಸಾಲಿನಲ್ಲಿ 4000 ಮರಗಳನ್ನು ಕಟಾವಣೆ ಮಾಡಬೇಕಾಗಿದೆ. ಇದರ ಪೈಕಿ NGT ಆದೇಶದನ್ವಯ 10 ಪಟ್ಟು ಗಿಡಗಳು ಬೆಳೆಸುವ ಅವಶ್ಯಕತೆ ಇದೆ ಎಂದು ತಿಳಿಸಿದರು. ಇದಕ್ಕಾಗಿ ಬೆಂಗಳೂರು ನಗರ ಪ್ರದೇಶದಲ್ಲಿ ಸಾಧ್ಯವಾದರೆ ಅಥವಾ ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ಪ್ರದೇಶಗಳಲ್ಲಿಯೂ ಸಹ ಸೂಕ್ತ ಸ್ಥಳವನ್ನು ಗುರುತಿಸಿ ಗಿಡಗಳನ್ನು ಬೆಳೆಸುವ ಯೋಜನೆ ತಯಾರಿಸಲು ಕೋರಿದರು.
- 3) CEO K-RIDE ಅವರು ತಮ್ಮ ಯೋಜನೆಗಳಿಗೆ ಸುಮಾರು 15,000 ಮರಗಳ ಕಟಾವಣೆ ಅವಶ್ಯಕತೆ ಇರುತ್ತದೆ ಆದ್ದರಿಂದ ಇದರ ಪೈಕಿ 1.50ಲಕ್ಷ ಗಿಡಗಳನ್ನು ಬೆಳೆಸಲು ಸೂಕ್ತ ಸ್ಥಳಗಳನ್ನು ಆಯ್ಕೆ ಮಾಡಿ ಯೋಜನೆ ತಯಾರಿಸಲು ಅರಣ್ಯ ಇಲಾಖೆಗೆ ಕೋರಿದರು.
- 4) ಅಪರ ಪ್ರಧಾನ ಮುಖ್ಯ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಗಳು (ICT) ಇವರು ಬೆಂಗಳೂರು ಮತ್ತು ಇತರ ಸುತ್ತಮುತ್ತಲಿನ ಪ್ರದೇಶದಲ್ಲಿ ಹಸಿರು ಹೊದಿಕೆ ಹೆಚ್ಚಿಸಲು, ಈ ಹಿಂದೆ ತಯಾರಿಸಿದ ಯೋಜನೆಯನ್ನು ಸಭೆಯ ಗಮನಕ್ಕೆ ತಂದಿದ್ದರು. ಇದರಂತೆ ಬೆಂಗಳೂರು ನಗರ ಅರಣ್ಯ ವಿಭಾಗದಲ್ಲಿ 7 ಮಾದರಿಯಂತೆ ಒಟ್ಟು 2127.79 ಹೆ. ಮತ್ತು ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ವಿಭಾಗದಲ್ಲಿ 739.92 ಹೆ. ಪ್ರದೇಶದಲ್ಲಿ ಗಿಡಗಳನ್ನು ನೆಡುವ ಬಗ್ಗೆ ಯೋಜನೆ ಇರುತ್ತದೆ.



ಇದರಲ್ಲಿ: i) ಕ್ಷೀಣಿತ ಅರಣ್ಯ ಪ್ರದೇಶದಲ್ಲಿ ನೆಡುತೋಪು ಮಾಡುವ ಬಗ್ಗೆ (ಬೆಂಗಳೂರು ನಗರ ವಿಭಾಗದಲ್ಲಿ 1165.00 ಹೆ. ಮತ್ತು ಬೆಂಗಳೂರು ಗ್ರಾಮೀಣ ವಿಭಾಗದಲ್ಲಿ 165.00 ಹೆ.); ii) ಸರ್ಕಾರಿ ಪ್ರದೇಶದಲ್ಲಿ ನೆಡುತೋಪು ಮಾಡುವ ಬಗ್ಗೆ (ಬೆಂಗಳೂರು ನಗರ ವಿಭಾಗದಲ್ಲಿ 527.00 ಹೆ. ಮತ್ತು ಬೆಂಗಳೂರು ಗ್ರಾಮೀಣ ವಿಭಾಗದಲ್ಲಿ 469.00 ಹೆ.); iii) ಸಂಘ ಸಂಸ್ಥೆಗಳ ಪ್ರದೇಶದಲ್ಲಿ 125.00 ಹೆ.; iv) ರಸ್ತೆ ಬದಿಯಲ್ಲಿ (ಬೆಂಗಳೂರು ನಗರ ವಿಭಾಗದಲ್ಲಿ 132.00 ಹೆ. ಮತ್ತು ಬೆಂಗಳೂರು ಗ್ರಾಮೀಣ ವಿಭಾಗದಲ್ಲಿ 69.00 ಹೆ.); v) ವ್ಯಕ್ತೋದ್ಯಾನಗಳಲ್ಲಿ (ಬೆಂಗಳೂರು ನಗರ ವಿಭಾಗದಲ್ಲಿ 91.79 ಹೆ. ಮತ್ತು ಬೆಂಗಳೂರು ಗ್ರಾಮೀಣ ವಿಭಾಗದಲ್ಲಿ 30.42 ಹೆ.) ಮತ್ತು vi) ಮಿಯಾವಾಕಿ ನೆಡುತೋಪು ಮಾಡಲು ಸಹ ಸ್ಥಳವನ್ನು ಗುರುತಿಸಲಾಗಿರುತ್ತದೆ.

ಸದರಿ ವಿಷಯವನ್ನು ಚರ್ಚಿಸಲಾಗಿ, ಉಪ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಗಳು, ಬೆಂಗಳೂರು ನಗರ ವಿಭಾಗದವರಿಗೆ ಸ್ಥಳಗಳಿಗೆ ಭೇಟಿ ನೀಡಿ ಯಾವ ಸ್ಥಳದಲ್ಲಿ ಈಗ ಎಷ್ಟು ಗಿಡಗಳನ್ನು ನೆಡಬಹುದು ಎಂಬುದರ ಬಗ್ಗೆ ಒಂದು ವಾರದೊಳಗೆ ಸ್ಥಳ ವರದಿಯೊಂದಿಗೆ ಮುಂದಿನ ದಿನಾಂಕ:17/09/2024ರಂದು ನಡೆಯುವ ಸಭೆಯಲ್ಲಿ ಚರ್ಚಿಸಿ ಯಾವ ಸ್ಥಳಗಳಲ್ಲಿ ನೆಡುತೋಪು ನಿರ್ಮಾಣ ಕಾಮಗಾರಿಗಳು BMRCL ಹಾಗೂ ಯಾವ ಸ್ಥಳಗಳಲ್ಲಿ K-RIDE ಅನುದಾನದಿಂದ ಮಾಡಬೇಕು, ಎಂಬುದರ ಬಗ್ಗೆ ನಿರ್ಧರಿಸಲಾಗುವುದು.

- 5) ಉಪ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಗಳು, ಬೆಂಗಳೂರು ನಗರ ವಿಭಾಗದವರು, ಇದಲ್ಲದೇ 650.00 ಹೆ. ಹಳೆಯ ನೀಲಗಿರಿ ನೆಡುತೋಪು ತೆಗೆದು, ಸ್ಥಳೀಯ ಜಾತಿ ಸಸಿಗಳನ್ನು ಹಾಕಿ ನೆಡುತೋಪು ನಿರ್ಮಾಣ ಮಾಡುವ ಬಗ್ಗೆ ಸಲ್ಲಿಸಿದರು. ಇದಕ್ಕಾಗಿ ಕಾರ್ಯಯೋಜನೆಯ ವಿಸ್ತಾರ ಪ್ರಸ್ತಾವನೆಯು ಭಾರತ ಸರ್ಕಾರದ IRO ಬಳಿ ಇರುತ್ತದೆ. ಇದಕ್ಕೆ ಅನುಮೋದನೆ ಸಿಕ್ಕಿದಲ್ಲಿ ಒಳ್ಳೆಯ ನೆಡುತೋಪು ಬೆಳೆಸಬಹುದಾಗಿದೆ ಎಂದು ತಿಳಿಸಿದರು.

ಅಪರ ಪ್ರಧಾನ ಮುಖ್ಯ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿ (ಕಾರ್ಯಯೋಜನೆ) ಯವರು ಭಾರತ ಸರ್ಕಾರದಲ್ಲಿ ಈ ವಿಷಯ ಪರಿಶೀಲನೆಯಲ್ಲಿರುತ್ತದೆ. ಆದರೆ, ಅವರು ಪ್ರತಿವರ್ಷ 75-100 ಹೆ. ನೀಲಗಿರಿ ಕಟಾವಣೆ ಮಾಡಿ ಹೊಸ ನೆಡುತೋಪು ಬೆಳೆಸಲು ಅನುಮತಿ ನೀಡಬಹುದು, ಎಂಬುದರ ಬಗ್ಗೆ ಹಿಂಬಾಲಿಕೆ ಕ್ರಮ ತೆಗೆದುಕೊಳ್ಳಲಾಗುವುದು ಎಂದು ತಿಳಿಸಿದರು.

6) Art of Living ನದಿ ಪುನಶ್ಚೇತನ ಯೋಜನೆ ನಿರ್ದೇಶಕರಾದ ಡಾ. ಲಿಂಗರಾಜ ಎ.ಎಲ್.ರವರು ಸುವರ್ಣಮುಖಿ ನದಿಯ ಜಲಾನಯನ ಪ್ರದೇಶದಲ್ಲಿ ಬರತಕ್ಕಂತಹ streams ಹಾಗೂ ಕೆರೆಗಳ Buffer zoneನಲ್ಲಿ ಗಿಡಗಳನ್ನು ಬೆಳೆಸುವ ಬಗ್ಗೆ ಸಹ ಯೋಜನೆ ತಯಾರಿಸಲು ಕೋರಿದರು.

ಬೆಂಗಳೂರು ನಗರ, ದಕ್ಷಿಣ ಉಪ ವಿಭಾಗದ ಸಹಾಯಕ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಯವರಿಗೆ ಪರಿಶೀಲಿಸಿ, ಇದರ ಬಗ್ಗೆಯೂ ಸಹ ಯೋಜನೆ ತಯಾರಿಸಿ ಸಲ್ಲಿಸಲು ಸೂಚಿಸಲಾಯಿತು. ಇದಲ್ಲದೇ ಸುವರ್ಣಮುಖಿ ನದಿಯ ಜಲಾನಯನ ಪ್ರದೇಶದಲ್ಲಿ ಬರುವಂತಹ ಅರಣ್ಯ ಪ್ರದೇಶದಲ್ಲಿ ಹಾಗೂ ವ್ಯಕ್ತೋದ್ಯಾನಗಳಲ್ಲಿ ಸಹ ಅರಣ್ಯೀಕರಣ ಹಾಗೂ ಮಣ್ಣು ಮತ್ತು ನೀರು ಸಂರಕ್ಷಣೆ ಯೋಜನೆಗಳನ್ನು ತಯಾರಿಸಿ ಸಲ್ಲಿಸಲು ಸೂಚಿಸಲಾಯಿತು.

MD-BMRCL ರವರು ಈ ಪುನಶ್ಚೇತನ ಕಾಮಗಾರಿಗಳಿಗೆ ಅವರಿಂದ ಅನುದಾನ ಒದಗಿಸಬಹುದಾಗಿದೆ ಎಂದು ತಿಳಿಸಿದರು.

7) BMRCL ಹಾಗೂ K-RIDE ಅವರಿಂದ ಗಿಡ ಬೆಳೆಸುವ ಬಗ್ಗೆ ಅನುದಾನ ಯಾವ ರೀತಿ ಅರಣ್ಯ ಇಲಾಖೆಗೆ ನೀಡಬಹುದು ಎಂಬುದರ ಬಗ್ಗೆ ಚರ್ಚಿಸಲಾಯಿತು. ಸರ್ಕಾರದ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿ (ಅರಣ್ಯ)ರವರು ಆರ್ಥಿಕ ಇಲಾಖೆಯಿಂದ PD ಖಾತೆ ಮೂಲಕ ಅನುಮತಿ ಸಿಕ್ಕಿದಲ್ಲಿ, ಅರಣ್ಯ ಇಲಾಖೆ ಅನುದಾನ ಪಡೆದು ಅನುಷ್ಠಾನ ಮಾಡಬಹುದು; ಇಲ್ಲದಿದ್ದಲ್ಲಿ ಅರಣ್ಯ ಇಲಾಖೆ ಅನುಷ್ಠಾನ agency ಆಗಿ, ಈ ಅರಣ್ಯೀಕರಣ ಕಾಮಗಾರಿಗಳು ಕೈಗೊಳ್ಳುವುದು ಮತ್ತು ಬಿಲ್ ಪಾವತಿ BMRCL/K-RIDE ನಿಂದ ಮಾಡಬಹುದಾಗಿದೆ ಎಂದು ತಿಳಿಸಿದರು.

8) CEO K-RIDEರವರು ಅರಣ್ಯ ಪ್ರದೇಶ ತಿರುವಳಿ ಪ್ರಕರಣದ ಮರಗಳ ಕಟಾವಣೆ ಪ್ರಕರಣದಲ್ಲಿ ಪರಿಹಾರಾತ್ಮಕ ನೆಡುತ್ತೋಪು ಬೆಳೆಸುವ ಬಗ್ಗೆ ರಾಜ್ಯ CAMPA ಮೂಲಕ ಕ್ರಮ ತೆಗೆದುಕೊಳ್ಳಬೇಕಾಗುತ್ತದೆ. ಆದರಿಂದ, ಆ ಮರಗಳ ಕಟಾವಣೆ ಪೈಕಿ 10 ಪಟ್ಟು ಪುನಃ ಗಿಡ ಬೆಳೆಸುವ ಅವಶ್ಯಕತೆ ಇರುವುದಿಲ್ಲ ಎಂದು ಸ್ಪಷ್ಟಪಡಿಸಲಾಯಿತು.

(ಪ್ರಭಾಷ್ ಚಂದ್ರ ರೇ)

ಸರ್ಕಾರದ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿ (ಅರಣ್ಯ)  
ಅರಣ್ಯ, ಜೀವಿಪರಿಸ್ಥಿತಿ ಮತ್ತು ಪರಿಸರ ಇಲಾಖೆ



List of Participants on 05.09.2024

S.No.	Name of Participant	Organization	Mob. Number
1	<u>Tree planting request of BMRCL</u>	<u>←K-RIDE</u>	
2		<u>by</u>	
3	P. G. Ray		9448178451
4	M M Rao		9448067348
5	Bishwajit Mishra		9449106669
6	Ravindra Kumar. N.		9448922118
7	Ganesh V.		9448682120
8	H.S. Rangwalke Singh BMRCL		9916649023
9	Dr. Yathish Uhal, KAS	BMRCL, Mathichaura	9481253588
10	Smita Bijju	APCCF (P&ICT)	9449077711
11	Dr. Manjula N	MD, K-RIDE	9448544274
12	R.K. SINGH	Director / Project Officer	6314890832
13	PRAVIN BRAMHAR	GMA/CA	9265732398
14			
15			
16			
17			
18			
19			
20			
21			
22			
23			



ಸಣ್ಣ ನೀರಾವರಿ ಕೆರೆಗಳ ಪರಿವಿಧಿಯಲ್ಲಿ ಗಿಡಗಳು ನೆಡುವ ಬಗ್ಗೆ ಸರ್ಕಾರದ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿ (ಅರಣ್ಯ), ಅರಣ್ಯ, ಜೀವಿಪರಿಸ್ಥಿತಿ ಮತ್ತು ಪರಿಸರ ಇಲಾಖೆರವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ಕೊಂಡಿ ಸಂಖ್ಯೆ:442, 2ನೇ ಗೇಟ್, 4ನೇ ಮಹಡಿ, ಬಹುಮಹಡಿಗಳ ಕಟ್ಟಡದಲ್ಲಿ ದಿನಾಂಕ:10/10/2024ರಂದು 12.00ಗಂಟೆಗೆ ನಡೆದ ಸಭೆಯ ನಡವಳಿ.

ಸಭೆಗೆ ಹಾಜರಾದ ಅಧಿಕಾರಿಗಳ ಪಟ್ಟಿ ಲಗತ್ತಿಸಿದೆ (ಅನುಬಂಧ-1)

ಸರ್ಕಾರದ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿ (ಅರಣ್ಯ), ಅರಣ್ಯ, ಜೀವಿಪರಿಸ್ಥಿತಿ ಮತ್ತು ಪರಿಸರ ಇಲಾಖೆರವರು ಕಾರ್ಯದರ್ಶಿ, ಸಣ್ಣ ನೀರಾವರಿ ಇಲಾಖೆ ಮತ್ತು K-RIDE ಮುಖ್ಯ ಕಾರ್ಯನಿರ್ವಾಹಕ ಅಧಿಕಾರಿ ಮತ್ತು ಎರಡು ಇಲಾಖೆಯ ಅಧಿಕಾರಿಗಳನ್ನು ಸ್ವಾಗತಿಸಿದರು.

ಮುಖ್ಯ ಕಾರ್ಯನಿರ್ವಾಹಕ ಅಧಿಕಾರಿ K-RIDEರವರು ಅವರ ಯೋಜನೆ ಅನುಷ್ಠಾನಕ್ಕೆ 15000 ಮರಗಳನ್ನು ಕಡಿಯಬೇಕಾಗಿದ್ದು, ಅದಕ್ಕೆ NGT ಆದೇಶದಂತೆ 10 ಪಟ್ಟು ಅಂದರೆ 1,50,000 ಗಿಡಗಳು ಬೆಂಗಳೂರು ನಗರದಲ್ಲಿ ಅಥವಾ ಅದರ ಸುತ್ತಮುತ್ತಲಿನ ಪ್ರದೇಶದಲ್ಲಿ ನೆಡಬೇಕಾಗುತ್ತದೆ. ಅದಕ್ಕಾಗಿ, ಅರಣ್ಯ ಇಲಾಖಾ ವ್ಯಾಪ್ತಿಯಲ್ಲಿರುವ ಪ್ರದೇಶಗಳಲ್ಲಿ ಅಥವಾ ಸಣ್ಣ ನೀರಾವರಿ ಇಲಾಖೆಯ ಕೆರೆ ಪ್ರದೇಶದಲ್ಲಿ ನೆಡತೋಪು ಬೆಳೆಸುವ ಬಗ್ಗೆ ಸ್ಥಳ ಲಭ್ಯತೆ ಹಾಗೂ ತಗಲುವ ವೆಚ್ಚದ ಬಗ್ಗೆ ಮಾಹಿತಿ ನೀಡಲು ಕೋರಿದರು.


ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿ, ಸಣ್ಣ ನೀರಾವರಿ ಇಲಾಖೆಯವರು, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ ತಾಲ್ಲೂಕುಗಳಲ್ಲಿ 45 ಕೆರೆ (ವಿಸ್ತೀರ್ಣ 2193 ಹೆ./ 149 ಕಿ.ಮಿ. ಪರಿಧಿ) ಹಾಗೂ ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ಜಿಲ್ಲೆ ತಾಲ್ಲೂಕುಗಳಲ್ಲಿ 98 ಕೆರೆ (ವಿಸ್ತೀರ್ಣ 6073 ಹೆ./ 374 ಕಿ.ಮಿ. ಪರಿಧಿ) ಗಡಿ ಭಾಗದಲ್ಲಿ ಈಗಾಗಲೇ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ಸಭೆ ಸೂಚನೆಯಂತೆ ಅರಣ್ಯ ಇಲಾಖೆಯಿಂದ ಗಿಡಗಳು ನೆಡಬಹುದಾಗಿದೆ ಎಂದು ತಿಳಿಸಿದರು.

ಸದರಿ ವಿಷಯದಲ್ಲಿ ಮುಂದಿನ ವಾರ ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ ಸಣ್ಣ ನೀರಾವರಿ ಇಲಾಖೆಯ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲಾ ಪಂಚಾಯತ್ ಉಪ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಗಳೊಂದಿಗೆ K-RIDE ಯೋಜನಾ ವ್ಯಾವಸ್ಥಾಪಕರು ಪ್ರತಿಯೊಂದು ಕೆರೆಗಳ ಸ್ಥಳ ಭೇಟಿ ನೀಡಿ ಯಾವ ಕೆರೆ ಗಡಿ ಭಾಗದಲ್ಲಿ ಎಷ್ಟು ಸಾಲುಗಳು ಮತ್ತು ಎಷ್ಟು ಸಂಖ್ಯೆ ಮತ್ತು ಯಾವ ಜಾತಿಯ ಗಿಡಗಳು ನೆಡಬಹುದಾಗಿದೆ ಎಂಬುದರ ಬಗ್ಗೆ ಪರಿಶೀಲಿಸಿ ವರದಿ ಪಡೆದು ಅದಕ್ಕೆ ತಗಲುವ ವೆಚ್ಚದ ವಿವರಗಳನ್ನು K-RIDE ಸಂಸ್ಥೆಗೆ ತಿಳಿಸಲು ತೀರ್ಮಾನಿಸಲಾಯಿತು.

ಮುಖ್ಯ ಕಾರ್ಯನಿರ್ವಾಹಕ ಅಧಿಕಾರಿ K-RIDEರವರು ಅವರ ಯೋಜನೆಗೆ ಅಡ್ಡ ಬರುವಂತಹ 296 ವಿವಿಧ ಜಾತಿಯ ಗಿಡಗಳನ್ನು ಸ್ವಾನಾಂತರ ಮಾಡಲು ಸೂಕ್ತ ಸ್ಥಳಗಳನ್ನು ಗುರುತಿಸಲು ಕೋರಿದೆ. ಇದಕ್ಕೆ ಸಣ್ಣ ನೀರಾವರಿ ಇಲಾಖೆ ಬೆಂಗಳೂರು ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರವರು K-RIDE ಯೋಜನಾ ವ್ಯಾವಸ್ಥಾಪಕರೊಂದಿಗೆ ದಿನಾಂಕ:14-10-2024ರಂದು ಯಲಹಂಕ ತಾಲ್ಲೂಕಿನ ಸಿಂಗನಾಯಕನ ಕೆರೆ ಸ್ಥಳ ಸೂಕ್ತತೆ ಪರಿಶೀಲಿಸಿ ಮುಂದಿನ ಕ್ರಮಕೈಗೊಳ್ಳು ತೀರ್ಮಾನಿಸಲಾಯಿತು.

ಮತ್ತು ದಿನಾಂಕ:15-10-2024ರಂದು ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲಾ ಪಂಚಾಯತ್ ಉಪ ಅರಣ್ಯಸಂರಕ್ಷಣಾಧಿಕಾರಿ, ಸಣ್ಣ ನೀರಾವರಿ ಇಲಾಖೆ ಬೆಂಗಳೂರು ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರವರು ಮತ್ತು K-RIDE ಯೋಜನಾ ವ್ಯಾವಸ್ಥಾಪಕರೊಂದಿಗೆ ಸಭೆ ಜರುಗಿಸಿ ಮುಂದಿನ ಕ್ರಮಕೈಗೊಳ್ಳಲು ತೀರ್ಮಾನಿಸಲಾಯಿತು.

ವಂದನೆಗಳೊಂದಿಗೆ ಸಭೆಯನ್ನು ಮುಕ್ತಾಯಗೊಳಿಸಲಾಯಿತು.

  
(ಪ್ರಭಾಷ್ ಚಂದ್ರ ರೇ)

ಸರ್ಕಾರದ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿ (ಅರಣ್ಯ)  
ಅರಣ್ಯ, ಜೀವಿಪರಿಸ್ಥಿತಿ ಮತ್ತು ಪರಿಸರ ಇಲಾಖೆ

# 1746

ಸಂಖ್ಯೆ: ಅಪಜೀ 90 ಎಫ್‌ಎಪಿ 2024,

ದಿನಾಂಕ: 16/10/2024

## ಇವರಿಗೆ:

- 1) ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿ, ಸಣ್ಣ ನೀರಾವರಿ ಇಲಾಖೆ, ಬೆಂಗಳೂರು.
- 2) ಮುಖ್ಯ ಕಾರ್ಯನಿರ್ವಾಹಕ ಅಧಿಕಾರಿ K-RIDE, ಬೆಂಗಳೂರು.

## ಪ್ರತಿಯನ್ನು:

- 1) ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ ಅಪಜೀ ಇಲಾಖೆ, ಬೆಂಗಳೂರು.
- 2) ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿ (ಅರಣ್ಯ), ಅಪಜೀ ಇಲಾಖೆ, ಬೆಂಗಳೂರು.
- 3) ಪ್ರಧಾನ ಮುಖ್ಯ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಗಳು (ಅರಣ್ಯ ಪಡೆ ಮುಖ್ಯಸ್ಥರು), ಬೆಂಗಳೂರು.

# 1747

ಅನುಬಂಧ-1

## List of Participants on 10/10/2024

S.No.	Name of Participant	Organization	Mob. Number / E-mail ID
1	ಬಿ.ನಿ. ಶಿ.	ಜಿ.ಐ. ಐಡಿ	9448178451
2	ಡಿ.ಎಂ.ಎಸ್.ಎಸ್	MD, KRIDE	9448554244
3	Raghavani	MI & SDD	9448705542
4	Prakash Srihari B	Chief Engineer MI Sdhu.	9901185309
5	B.P. Sanjeevaku	SE- MI Circle Bengaluru	9480558851
6	ಬಿ.ಎಂ.ಎಸ್.ಎಸ್.ಸಿ	ಇಂಜಿನಿಯರ್	94483-07222
7	Pragadeesh S	Manager/CRIDE	8778699291
8	P. Kuman	GM/CI	9265732598
9	R.K. SINGH	Director/Project/KRIDE	6364890837
10	Manjunath	Sec MI	9008893945
11			
12			
13			
14			
15			
16			
17			
18			
19			
20			
21			
22			
23			

ಅನುಬಂಧ-2

ಸಣ್ಣ ನೀರಾವರಿ ಕೆರೆಗಳ ಪರಿಧಿ (Periphery) ಯಲ್ಲಿ ಪಾಂಟೇಷನ್ ಮಾಡಲು ಬೇಕಾದ ವಿವರಗಳು

ಹೊದ್ದಾರ್

ಸಣ್ಣ ನೀರಾವರಿ ವಿಭಾಗ, ಬೆಂಗಳೂರು

ಕ್ರ.ಸಂ	ಜಿಲ್ಲೆ	ತಾಲ್ಲೂಕು	ಕೆರೆಗಳ ಸಂಖ್ಯೆ	ಒಟ್ಟು ಕೆರೆಯ ವಿಸ್ತೀರ್ಣ(ಹೆ)	ಕೆರೆಯ ನೀರಿನ ಸಾಮರ್ಥ್ಯ (ಎಂ.ಸಿ.ಎಚ್.ಟಿ)	ಕೆರೆಯ ಪರಿಧಿಯ ಉದ್ದ (ಕಿ.ಮೀ)	ಷರಾ
1	ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ	ಯುಲಹಂಕ	4	5	6	7	8
		ಬೆಂಗಳೂರು ಉತ್ತರ	6	437.95	161.12	25.889	
		ಬೆಂಗಳೂರು ಪೂರ್ವ	2	98.75	45.80	7.405	
		ಬೆಂಗಳೂರು ಪೂರ್ವ	5	264.17	139.09	21.200	
		ಬೆಂಗಳೂರು ದಕ್ಷಿಣ	6	180.75	307.62	16.658	
		ಆನೇಕಲ್	26	1211.36	794.28	77.92	
		<b>ಒಟ್ಟಾರ್</b>	<b>45</b>	<b>2192.98</b>	<b>1447.91</b>	<b>149.07</b>	
		ನಲಮಂಗಲ	21	636.13	238.68	64.400	
2	ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ಜಿಲ್ಲೆ	ದೊಡ್ಡಬಳ್ಳಾಪುರ	39	1763.62	815.63	140.220	
		ದೇವನಹಳ್ಳಿ	14	1125.27	799.73	63.640	
		ಹೊಸಕೋಟೆ	24	2548.40	1252.74	106.040	
		<b>ಒಟ್ಟಾರ್</b>	<b>98</b>	<b>6073.42</b>	<b>3106.78</b>	<b>374.30</b>	

ಸಣ್ಣ ನೀರಾವರಿ ಕೆರೆಗಳ ಪರಿವಿಧಿಯಲ್ಲಿ ಗಿಡಗಳು ನೆಡುವ ಬಗ್ಗೆ ಸರ್ಕಾರದ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿ (ಅರಣ್ಯ), ಅರಣ್ಯ, ಜೀವಿಪರಿಸ್ಥಿತಿ ಮತ್ತು ಪರಿಸರ ಇಲಾಖೆರವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ಕೊಠಡಿ ಸಂಖ್ಯೆ:442, 2ನೇ ಗೇಟ್, 4ನೇ ಮಹಡಿ, ಬಹುಮಹಡಿಗಳ ಕಟ್ಟಡದಲ್ಲಿ ದಿನಾಂಕ:15/10/2024ರಂದು 10.00ಗಂಟೆಗೆ ನಡೆದ ಸಭೆಯ ನಡವಳಿ.

ಸಭೆಗೆ ಹಾಜರಾದ ಅಧಿಕಾರಿಗಳ ಪಟ್ಟಿ ಲಗತ್ತಿಸಿದೆ (ಅನುಬಂಧ-1)

ಸರ್ಕಾರದ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿ (ಅರಣ್ಯ)ರವರು, ಬೆಂಗಳೂರು ನಗರ ಮತ್ತು ಗ್ರಾಮೀಣ ಜಿಲ್ಲಾ ಪಂಚಾಯತಿಗಳ ಉಪ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಗಳಿಗೆ ಈ ಜಿಲ್ಲೆಗಳ ಸಣ್ಣ ನೀರಾವರಿ ಇಲಾಖೆ ನೀಡಿರುವ ಕೆರೆಗಳ ವಿವರಗಳನ್ನು ನೀಡಿ, ಸಣ್ಣ ನೀರಾವರಿ ಇಲಾಖೆ ಬೆಂಗಳೂರು ನಗರ ಹಾಗೂ ಗ್ರಾಮೀಣ ಜಿಲ್ಲೆಗಳ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರುಗಳು ಮತ್ತು K-RIDE ಯೋಜನಾ ವ್ಯವಸ್ಥಾಪಕರೊಂದಿಗೆ ಕೆರೆಗಳಿಗೆ ಜಂಟಿಯಾಗಿ ಭೇಟಿ ನೀಡಿ ಕೆಳಕಂಡಂತೆ ಪರಿಶೀಲಿಸಲು ಕೋರಿದರು.

- 1) ಯಾವ ಕೆರೆಯಲ್ಲಿ ಎಷ್ಟು ಗಿಡಗಳು ನೆಡಲು ಎಷ್ಟು ಜಾಗ ಲಭ್ಯವಿದೆ (ಉದ್ದ ಮತ್ತು ಅಗಲ).
- 2) ಯಾವ ಜಾತಿಯ ಸಸಿಗಳನ್ನು ಮತ್ತು ಎಷ್ಟು ಸಸಿಗಳನ್ನು ನೆಡಬಹುದಾಗಿದೆ (ಮೇಲ್ಮಾಗದಿಂದ ಸಿಸ್ಸು, ಹೊಂಗೆ, ಬಿದಿರು, ತೊರೆಮತ್ತಿ ಮತ್ತು ಇತರೆ ಸೂಕ್ತ ಸಸಿಗಳು ಪರಿಶೀಲಿಸಬಹುದಾಗಿದೆ).
- 3) ನೆಡುತ್ತೋಪು ರಕ್ಷಣೆ ಮಾಡಲು ಯಾವ ರೀತಿ ರಕ್ಷಣೆ ಅವಶ್ಯಕತೆ ಇದೆ, ಅದಕ್ಕೆ ಬೇಕಾಗಿರುವ ವೆಚ್ಚ.
- 4) ಗಿಡಗಳಿಗೆ ನೀರುಣಿಸುವ ಬಗ್ಗೆ ಪರಿಶೀಲಿಸುವುದು.
- 5) ನೆಡುತ್ತೋಪು ಕಾವಲುಗಾರಕ್ಕೆ ತಗುಲುವ ವೆಚ್ಚ.
- 6) 2025 ಮಳೆಗಾಲದಲ್ಲಿ ನೆಡುತ್ತೋಪು ಬೆಳೆಸುವ ಬಗ್ಗೆ ಅವಕಾಶ ಮತ್ತು 2026 ಮಳೆಗಾಲದಲ್ಲಿ ನೆಡುತ್ತೋಪು ನಡೆಸುವ ಬಗ್ಗೆ ಸಸ್ಯಕ್ಷೇತ್ರ ಕಾಮಗಾರಿಗಳು ಮತ್ತು ಅದಕ್ಕೆ ತಗಲುವ ವೆಚ್ಚ.

ಮೇಲ್ಕಂಡಂತೆ ಜಂಟಿಯಾಗಿ ಪರಿಶೀಲಿಸಿ ದಿ:28-10-2024ರಂದು ಬೆಳಿಗ್ಗೆ 10.30ಗಂಟೆಗೆ ಅರಣ್ಯ ಭವನದಲ್ಲಿ ಪ್ರಧಾನ ಮುಖ್ಯ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಗಳ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ತಾಂತ್ರಿಕ ವಿಷಯಗಳ ಮತ್ತು ಆರ್ಥಿಕ ಅವಶ್ಯಕತೆ ಬಗ್ಗೆ ಅಂತಿಮಗೊಳಿಸಲು ಸಭೆ ಜರುಗಿಸಲಾಗುವುದೆಂದು ಸೂಚಿಸಲಾಯಿತು.

ವಂದನೆಗಳೊಂದಿಗೆ ಚರ್ಚೆ ಮುಕ್ತಾಯ ಮಾಡಲಾಯಿತು.

  
(ಪ್ರಭಾಷ್ ಚಂದ್ರ ರೇ)

ಸರ್ಕಾರದ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿ (ಅರಣ್ಯ)  
ಅರಣ್ಯ, ಜೀವಿಪರಿಸ್ಥಿತಿ ಮತ್ತು ಪರಿಸರ ಇಲಾಖೆ

ಸಂಖ್ಯೆ: ಅಪಜೀ 90 ಎಫ್‌ಎಪಿ 2024,

ದಿನಾಂಕ: 16/10/2024

ಇವರಿಗೆ:

- 1) ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿ, ಸಣ್ಣ ನೀರಾವರಿ ಇಲಾಖೆ, ಬೆಂಗಳೂರು.
- 2) ಮುಖ್ಯ ಕಾರ್ಯನಿರ್ವಾಹಕ ಅಧಿಕಾರಿ K-RIDE, ಬೆಂಗಳೂರು.
- 3) ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಗಳು, ಬೆಂಗಳೂರು ವೃತ್ತ, ಬೆಂಗಳೂರು.
- 4) ಉಪ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಗಳು, ಸಾಮಾಜಿಕ ಅರಣ್ಯ ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲಾ ಪಂಚಾಯತ್.
- 5) ಉಪ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಗಳು, ಸಾಮಾಜಿಕ ಅರಣ್ಯ ಬೆಂಗಳೂರು ಗ್ರಾಮೀಣ ಜಿಲ್ಲಾ ಪಂಚಾಯತ್.







**ಪ್ರತಿಯನ್ನು:**

- 1) ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ ಅಪಜೀ ಇಲಾಖೆ, ಬೆಂಗಳೂರು.
- 2) ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿ (ಅರಣ್ಯ), ಅಪಜೀ ಇಲಾಖೆ, ಬೆಂಗಳೂರು.
- 3) ಪ್ರಧಾನ ಮುಖ್ಯ ಅರಣ್ಯ ಸಂರಕ್ಷಣಾಧಿಕಾರಿಗಳು (ಅರಣ್ಯ ಪಡೆ ಮುಖ್ಯಸ್ಥರು), ಬೆಂಗಳೂರು.

1751

ಅನುಬಂಧ-1

15.10.2024 ಕೆರೆ ವಿಕವಿಡಿಯಲ್  
ಆಡೆ ವಾಡುವ ಬನ್ನೆ ಸರ್/ವೆಜೆಡೆ

1. ವೆ. ಕೆ. ರೆ. ಕ್ರೆ. ಪಿ. ಅರಣ್ಯ 9448178451 
2. ಯುಎ. ಕೆ. ಬಿ. ಎ. ಸಂ. ಬೆಂಗಳೂರು ನಗರ ಕಾರ್ಯಾಲಯ ಬೆಂಗಳೂರು 9739733302 
3. ಇಂಪು ಪ್ರಿಯ. ಬೆ ಸೆ. ಅ. ಸು. ಬೆಂಗಳೂರು ಪ್ರಾಮಾಣಿಕತೆ ಸ್ವಾಮ್ಯಾಚಾರ ಅರಣ್ಯ ಬೆಂಗಳೂರು 9481777098 
4. ಭರತ. ಎಸ್. ವಲಯ ಬೆಂಗಳೂರು ಪ್ರಾಮಾಣಿಕತೆ ವಲಯ. ಬೆಂಗಳೂರು 9902217310 
5. Pragasdas Manager / K RIDE 8778699291 
6. ಕೆ. ಎಂ. ಎಸ್. ಎಸ್. ಕೆ. ಶ್ರೀಯುಕ್ತಾಚಾರ ಅರಣ್ಯ ಬೆಂಗಳೂರು, ಬೆಂಗಳೂರು ಕೆರೆ ವಿಕವಿಡಿಯಲ್ 9448307222 

ಅನುಬಂಧ-೨

ನಣ್ಣು ನೀರಾವರಿ ಕೆರೆಗಳ ಪರಿಧಿ (Periphery) ಯಲ್ಲಿ ಪ್ರಾಂಟೇಷನ್ ಮಾಡಲು ಬೇಕಾದ ವಿವರಗಳು

ಹೊರವ್ಯಾಪ್ತಿ

ನಣ್ಣು ನೀರಾವರಿ ವಿಭಾಗ, ಬೆಂಗಳೂರು

ಕ್ರ.ಸಂ	ಜಿಲ್ಲೆ	ತಾಲ್ಲೂಕು	ಕೆರೆಗಳ ಸಂಖ್ಯೆ	ಒಟ್ಟು ಕೆರೆಯ ವಿಸ್ತೀರ್ಣ(ಹೆ)	ಕೆರೆಯ ನೀರಿನ ಸಾಮರ್ಥ್ಯ (ಎಂ.ಸಿ.ಎಚ್.ಟಿ)	ಕೆರೆಯ ಪರಿಧಿಯ ಉದ್ದ (ಕಿ.ಮೀ)	ಪ್ರಮಾ
1	ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ	ಯಾಲಹಂಕೆ	4	5	6	7	8
		ಬೆಂಗಳೂರು ಉತ್ತರ	6	437.95	161.12	25.889	
		ಬೆಂಗಳೂರು ಪೂರ್ವ	2	98.75	45.80	7.405	
		ಬೆಂಗಳೂರು ದಕ್ಷಿಣ	5	264.17	139.09	21.200	
		ಆನೇಕಲ್	6	180.75	307.62	16.658	
		ಒಟ್ಟಾರ್	26	1211.36	794.28	77.92	
		<b>ಒಟ್ಟಾರ್</b>	<b>45</b>	<b>2192.98</b>	<b>1447.91</b>	<b>149.07</b>	
2	ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ಜಿಲ್ಲೆ	ನಲಮಂಗಲ	21	636.13	238.68	64.400	
		ದೊಡ್ಡಬಳ್ಳಾಪುರ	39	1763.62	815.63	140.220	
		ದೇವನಹಳ್ಳಿ	14	1125.27	799.73	63.640	
		ಹೊಸಕೋಟೆ	24	2548.40	1252.74	106.040	
		<b>ಒಟ್ಟಾರ್</b>	<b>98</b>	<b>6073.42</b>	<b>3106.78</b>	<b>374.30</b>	

Date: 05/09/2024 Proceedings of the meeting held on the issue of planting trees instead of cutting trees for Bangalore Metro Rail and K-RIDE projects

**Proceedings of the meeting held to discuss about growing trees as compensation to the trees that will be severed for the Bengaluru Metrol Rail and K-RIDE projects, held on dt: 05/09/2024**

The details of the officers present in the meeting are given in the appendix.

1) The Principal Secretary to the Government (Forests), MD BMRCL, CEO, K-RIDE and the Principal Chief Conservator of Forests (Planning and ICT) explained to the Chief Conservator of Forests, Bengaluru City and all the officers about the need for growing trees in BMRCL and K-RIDE projects.

2) MD, BMRCL, said that 4,000 trees need to be cut for these projects in the current year. Out of this, 10 times the number of trees needs to be planted as per the NGT order. For this, he requested to identify suitable places in Bengaluru urban area, if possible, or in Bengaluru rural areas as well and prepare a plan for planting trees.

3) CEO, K-RIDE said that about 15,000 trees need to be cut for the projects that come under his jurisdiction. Therefore, he requested the Forest Department to prepare a plan to select suitable places for growing 1.50 lakh trees.

4) The Additional Chief Conservator of Forests (ICT) brought to the notice of the meeting, the previously prepared plan to increase the green cover in Bengaluru and other surrounding areas. Accordingly, in Bengaluru Urban Forest Division, there will be a plan for planting trees in 7 models in a total of 2127.79 ha. and 739.92 ha., in Bengaluru Urban Forest Division and Bengaluru Rural Divisions.

This includes: i) Afforestation in declined forest areas (1165.00 ha in Bengaluru Urban Division and 165.00 ha. in Bengaluru Rural Division;

ii) Afforestation in government areas (527.00 ha. in Bengaluru Urban Division and 469.00 ha. in Bengaluru Rural Division;

iii) Afforestation in the areas that come under boards and organizations (125.00 ha);

iv) Roadside (132.00 ha. in Bengaluru Urban Division and 69.00 ha. in Bengaluru Rural Division);

v) In gardens (91.79 ha in Bengaluru Urban Division and 30.42 ha in Bengaluru Rural Division); and

vi) A place has also been identified for development Miyawaki afforestation. After discussing the matter, the Conservator of Forests, Bengaluru City Division will visit the

places and report within a week on how many plants can be planted in each place. The next meeting to be held on 17/09/2024 will discuss and decide on which places the plantation works should be done with BMRCL and which places under K-RIDE grants;

5) Deputy Conservator of Forests, Bengaluru City Division, also submitted about removing 650.00 ha. old eucalyptus plantation and planting local species saplings. The detailed plan for this is with the IRO, Government of India. If approved, a good plantation can be developed.

Additional Chief Conservator of Forests (Planning) said that this matter is under review at the Government of India. However, he said that he can give permission to cut 75-100 ha. eucalyptus trees every year and develop a new plantation, and follow-up action will be taken.

6) Art of Living, River Restoration Project Director Dr. Lingaraj A.L. also requested to prepare a plan for planting trees in the buffer zone of streams and lakes falling in the Suvarnamukhi River basin.

The Assistant Conservator of Forests, South Sub-Division, Bengaluru City was asked to review and prepare a plan for this as well. In addition, it was asked to prepare and submit a plan for afforestation and soil and water conservation in the forest areas and forest reserves falling in the Suvarnamukhi River basin.

MD-BMRCL said that they can provide funds for these restoration works.

7) It was discussed how funds can be provided to the Forest Department for planting trees by BMRCL and K-RIDE. If the Principal Secretary (Forestry) of the Government gets permission from the Finance Department through the PD account, the Forest Department can get the funds and implement it; Otherwise, the Forest Department, as the implementing agency, will undertake these afforestation works and the bill payment can be done by BMRCL/K-RIDE.

8) CEO K-RIDE said that in the case of cutting of trees in the forest area diversion case, action will have to be taken through the State CAMPA regarding the cultivation of compensatory plantations. Therefore, it was clarified that there is no need to replant 10 times the trees cut.

(Prabash Chandra Ray)  
Principal Secretary to the Govt. (Forests)  
Forest, Ecology and Environment Department

**Proceedings of the meeting held on 10/10/2024 at 12.00 hrs under the chairmanship of Principal Secretary (Forests), Forest, Ecology and Environment Department, Room No. 442, 2nd Gate, 4th Floor, Multi-Storey Building regarding the plantation of trees within the perimeter of small irrigation tanks.**

The list of officers present at the meeting is attached (Annexure-1)

The Principal Secretary (Forests), Forest, Ecology and Environment Department, Government welcomed the Secretary, Small Irrigation Department and K-RIDE Chief Executive Officer and officers of the two departments.

The Chief Executive Officer K-RIDE said that 15000 trees have to be cut for the implementation of his project, for which 10 times i.e. 1,50,000 trees have to be planted in Bengaluru city or its surrounding areas as per the NGT order. Therefore, he requested information about the availability of space and the cost involved in growing plantations in areas under the jurisdiction of the Forest Department or in the lakes of the Minor Irrigation Department.

The Secretary to the Government, Minor Irrigation Department, informed that 45 lakes (area 2193 ha. 149 km perimeter) in the taluks of Bengaluru Urban District and 98 lakes (area 6073 ha. 374 km perimeter) in the taluks of Bengaluru Rural District have already been planted by the Forest Department as per the instructions of the meeting chaired by the Chief Secretary.

In this regard, it was decided that next week, the Executive Engineer of the Minor Irrigation Department of Bangalore Urban District, the Deputy Conservator of Forests of Bengaluru Urban Zilla Panchayat and the K-RIDE project manager will visit the location of each lake and check how many rows and how many and what species of plants can be planted in which lake border area, get a report and inform the K-RIDE organization about the details of the cost incurred for it.

The Chief Executive Officer of K-RIDE has identified suitable places to transplant 296 different species of plants that come in the way of his project. Requested. For this, it was decided to check the suitability of the Singhanayaka Lake site in Yelahanka Taluk on 14-10-2024 with the Executive Engineer of the Minor Irrigation Department, Bengaluru and the K-RIDE Project Manager and take further action.

And on 15-10-2024, a meeting was held with the Deputy Conservator of Forests of Bengaluru City Zilla Panchayat, the Executive Engineer of the Minor Irrigation Department, Bengaluru and the K-RIDE Project Manager and it was decided to take further action.

The meeting was concluded with a vote of thanks.

# 1752D

Typed copy of Annexure R-15

(Prabash Chandra Ray)  
Principal Secretary to the Govt. (Forests)  
Forest, Ecology and Environment Dept.

No.: APG 90 FAP 2024

Date: 16.10.2024

To:

- 1) Secretary to the Govt., Minor Irrigation Department, Bengaluru
- 2) Chief Executive Officer, K-RIDE, Bengaluru

Copy to:

- 1) Additional Chief Secretary to the APG Dept., Bengaluru
- 2) Principal Secretary (Forest), APG Dept., Bengaluru
- 3) Principal Chief Conservator of Forests, (Chief of Forest Force), Bengaluru.

**Regarding planting of trees within the perimeter of small irrigation tanks, proceedings of the meeting held on 15/10/2024 at 10.00 AM in Room No. 442, 2nd Gate, 4th Floor, Multi-Storied Building under the chairmanship of the Principal Secretary to the Government (Forests), Forest, Ecology and Environment Department.**

The list of officers present at the meeting is attached (Annexure-1)

The Principal Secretary to the Government (Forests) gave the details of the tanks provided by the Minor Irrigation Department, of these districts to the Deputy Conservators of Forests of Bengaluru City and Rural Zilla Panchayats and requested them to visit the tanks jointly with the Executive Engineers of Small Irrigation Department, Bangalore City and Rural Districts and K-RIDE Project Managers and inspect them as follows.

- 1) How many plants are there in which lake and how much space is available (length and width);
- 2) What species of plants and how many plants can be planted (Sissu, Honge, Bamboo, Toremati and other suitable plants can be checked from above);
- 3) What kind of protection is required to protect the plantation, the cost required for it;
- 4) Checking the watering of the plants;
- 5) Cost incurred by the plantation guard;
- 6) Permission to grow the plantation in the 2025 monsoon season and the plant field works for the plantation in the 2026 monsoon season and the cost incurred for it;

It was suggested that after jointly reviewing the above, a meeting will be held on 28-10-2024 at 10.30 am at the Aranya Bhavana under the chairmanship of the Principal Chief Conservator of Forests to finalize the technical issues and financial requirements.

The discussion concluded with a vote of thanks.

(Prabash Chandra Ray)  
Principal Secretary to the Govt. (Forests)  
Forest, Ecology and Environment Dept.

No.: APG 90 FAP 2024

Date: 16/10/2024

To:

- 1) Secretary to the Govt., Minor Irrigation Dept., Bengaluru

- 2) Chief Executive Officer, K-RIDE, Bengaluru
- 3) Conservator of Forests, Bengaluru Circle, Bengaluru
- 4) Deputy Conservator of Forests, Social Forests, Bengaluru Urban District, Zilla Panchayat
- 5) Deputy Conservator of Forests, Social Forestry, Bengaluru Rural Zilla Panchayat.

Copy to:

- 1) Additional Chief Secretary, APG Department, Bengaluru
- 2) Principal Secretary (Forests), APG Department, Bengaluru
- 3) Principal Chief Conservator of Forests (Chief Forest Force), Bengaluru